## **COURT - I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 88 OF 2017 & IA NO. 235 OF 2018

**Dated: 22<sup>nd</sup> May, 2018** 

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of :

Global Energy Pvt. Ltd. ....Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr. ....Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh

Mr. Nishant Kumar

Counsel for the Respondent(s) : Mr. Akshat Jain for Tata Power

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>19.09.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk